

As per SIA, the actual inflow has been of the order of Rs. 879.20 crores for the above period.

Unit/location-wise information on induction of FDI is not centrally maintained.

Negotiations with Bodo militants

*47. DR. MANMOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the progress made in negotiations with the Bodo Militants led by the Bodo Liberation Tigers (BLT);

(b) the outstanding issues which remain to be resolved; and

(c) the steps being taken to involve all militant groups in the peace process?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) to (c) The tripartite peace talks involving the representatives of the Central Government, Government of Assam and Bodo Liberation Tigers to find a lasting peaceful solution of the Bodo issues, are continuing.

Decline in turnover of CCICI Ltd.

*48. SHRI LAJPAT RAI :

SHRI SURESH BHARDWAJ :

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that was a decline of Rs. 55 crores in 2001-2002 in the turn over of the Central Cottage Industries Corporation of India Ltd. as compared to the year 2000-2001;

(b) if so, reasons therefore; and

(c) what efforts are being made to improve the turnover including product developments ?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) The Central Cottage Industries Corporation of India Ltd. registered a turnover of Rs. 53.30 crore in the financial year 2001-2002 against a turnover of Rs. 57.41 crore in the financial year 2000-2001, registering a decline of Rs. 4.11 crores.

(b) The decline is attributable *inter alia* to a sharp fall in the number of foreign tourists, due to a slow down in the global economy during the year, the terrorist attacks in USA on September 11th etc.

(c) The Corporation has been continuously making efforts to increase its turnover which include action to:—

reach out to larger domestic common merchandising through sale exhibitions organized all over the country;

start retail outlets through franchise;

expand activities relating to design development, garment production, interior decoration and related activities;

increase publicity of its products in the national and international markets.

Godhra Incident

*49. SHRI JIBON ROY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he had made a statement published in the 'Hindustan Times' dated 17th June, 2002, under the caption "Godhra not a terrorist act";

(b) if so, the facts in this regard;

(c) whether Government have received investigation report of the Godhra Incident; and

(d) if so, findings of the report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (d) Government of Gujarat has appointed a Commission of Inquiry under the provisions of Commissions of Inquiry Act, 1952 consisting of Mr. Justice G.T. Nanawati, Retired Judge of Supreme Court as Chairman and Mr. Justice K.G. Shah, Retired Judge of Gujarat High Court as Member to enquire into the incident of setting on fire some coaches of the Sabarmati Express train near Godhra Railway Station on 27th February, 2002 and subsequent incidents of violence in the State in the aftermath of the Godhra Incident. The actual facts will be known on the availability of the Inquiry report.

Role of Private Banks in Serial Bomb Blasts in Coimbatore

*50. SHRIMATI N. P. DURGA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether investigations have revealed that four private banks in Mumbai has been used as conduit to carry out the serial bomb blasts in Coimbatore in 1998;

(b) if so, the names of the said banks;